

1	2
6. M/s Chemie (India) Industries Estate, Cuttack 10	do
7. M/s Aero Printing Works 2/6 Industrial Estate Sunabeda	Pringing and Binding Jobs
8. M/s Orissa Polyjute Pvt. Ltd. PO: Remuna, Balasore-756019	LDPE Bags & Liners
9. M/s Priyanka Chemicals Pvt. Ltd. 49-Bhagabanpur Industrial Estate PO Patrapada, Bhubaneswar	Bleaching powder
10. M/s Orien Engineers Pvt. Ltd. Lathikata, Rourkela-37	Machining & Fabrication Jobs
11. M/s Hitech Engineering & Consultants, LL-6, Civil Township, 7&8 Area, Panposh, Rourkela-4	Machining & Fabrication jobs
12. M/s Jyoti Foundry & Works Shop Rayagada-1	Casting & Machining jobs'
13. M/s Jyoti Steel Casting (P) Ltd. Kolliguda. Rayagada-1	do
14. M/s Sreedevi Cotton Works O.F.M.Road, Jeypore-1 Koraput	Cotton Waste
15. M/s Reeti Printers At, Pujariput, PO/Dist. Koraput	Printing items
16. M/s Qwality Printers, Main Road, Semiliguda-36 Dist. Koraput	do
17. M/s National Printers, At/PO Bhejaput Damanjodi, Dist. Koraput	do

Price of Aluminium

5202. SHRI TATHAGATHA SATPATHY : Will the Minister of STEEL AND MINES be pleased to state:

(a) whether buyers of unwrought aluminium in India have to pay a price equivalent to about US-\$1700/t as against the ruling average price of US-\$1400/t on LME;

(b) if so, the details and reasons therefor;

(c) whether it is attributable to the extra high cost of unwrought aluminium metal that Indian Manufacturers of semifabricated products have had to pay;

(d) if so, the details in this regard;

(e) whether the domestic demand growth for semifabricated aluminium products like steel, foil and extrusions fell in 1997-98 only 1.5% over 1996-97 and

(f) if so, the reasons therefor and corrective measures taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) and (b) The average LME price of unwrought aluminium was US\$ 1308 per Metric Tonne (MT) in June 1998. Importers of unwrought aluminium have to incur additional costs in the form of freight, insurance, customs duty, countervailing duty, special countervailing duty and terminal handling charges. As a result, the landed cost of imported unwrought aluminium to the Indian manufacturer of semi-fabricated products at an LME price of US\$ 1308 works out to

approximately US \$ 1842 per MT. As against this, the price of domestically produced unwrought aluminium by the National Aluminium Company (NALCO) during June 1998 was Rs. 73166 per MT (equivalent to approximately US \$ 1702 @ exchange rate of US\$1-Rs.43) Thus the price of domestically produced unwrought aluminium is lower than the landed cost of imported unwrought aluminium.

(c) and (d) No, Sir. The price of domestically produced unwrought aluminium is lower than the landed cost of imported unwrought aluminium. However, market forces, fluctuations in LME prices, demand-supply situation, taxes and other commercial factors decide the price of unwrought aluminium to be paid by domestic semi fabricators.

(e) Since most secondary producers/re-roller/extruders are in the unorganised sector, complete information is not available. However, the three major secondary producer, viz. Bharat Aluminium Company (BALCO), Indian Aluminium Company (INDAL), and Hindustan Aluminium Company (HINDALCO) who account for a substantial market share in rolled sheets, foils and extrusions, recorded a growth rate (provisional) of 16.2% in rolled sheets, 7.4% in foil and (-) 8.9% in extrusions in 1997-98 over 1996-97.

(f) Growth rate in the aluminium industry is largely dependant on the general growth in the economy.

Introduction of Small Aircraft and Helicopters

5203. SHRI AJAY KUMAR S. SARNAIK : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether recently the Government has permitted the non-scheduled operators to induct some small aircraft and helicopters;

(b) if so, the details thereof; and

(c) the detailed policy of the Government in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) On 25th June 1998, Government has given approval for import of 13 small aircraft (50 seater or less) and 5 helicopters as per details given in the enclosed statement.

(c) In accordance with the existing policy, choice of the aircraft type and size has been left to the operator.

Statement

Details of Approval given on 25.6.1998 to Import small Aircraft/Helicopters

Name of Operator	No. & Type of Aircraft	Seating capacity
Deccan Aviation	3 Bell 206-L4	(5)
Sahara India Airlines	2 King Air B-200	14
	1 Falcon	(20)
	1 BAe-125-700	(9)
	1 King Air-1900D	(19)
	1 Bell-406	(5)
Stallion Airlines	1 Allouette	(4)
	5 Fairchild Metro	(19)
VIF Airways	235 A-227-DC	
	3 DO-328	(31)

[Translation]

Assessment of JRY

5204. SHRI MAHESH KANODIA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Programme Assessment Organisation of the Planning Commission has conducted a study of the Jawahar Rojgar Yojana in Gujarat;

(b) if so, the details thereof and the findings of the study;

(c) whether the study has revealed that the amount provided under the Jawahar Rojgar Yojana has not been utilised by some Village Panchayats of State; and

(d) if so, the details thereof and the remedial measures taken by the Government?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOU DA PATIL) : (a) and (b) No, Sir. Programme Evaluation Organization (PEO), Planning Commission conducted a quick study of Jawahar Rozgar Yojana (JRY) during 1992 covering the period from April, 1989 to September, 1991. The PEO had selected 10 States for this purpose. The State of Gujarat was not included for Quick Evaluation Study conducted by the PEO.

(c) and (d) Do not arise.

[English]

Cases of Compensation

5205. SHRI SATYAPAL JAIN : Will the Minister of RAILWAYS be pleased to state:

(a) the total amount of compensation paid to the victims of rail accidents during the last three years;

(b) the number of cases of compensation have been pending for the last three years; and

(c) the steps taken by the Government of expeditious disposal of these cases?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) The total amount of compensation paid to the victims of rail accidents during the last three years is as under:-

Year	Amount (Rs. in lakhs)
1995-96	535.95
1996-97	709.31
1997-98	240.89

(b) 975 accident compensation cases are pending as on June, 1998.

(c) The following steps are taken for expeditious disposal of accident claims cases:-

(i) All the benches of Railway Claims Tribunal have been advised to give top most priority to accident